

Office of The District Judge, Murshidabad.

Tender Notice

No. 04.....

Date – 25.03.2021

(Notice inviting quotation for supply of wooden furniture for Chamber and Office of the 'District Recruitment Committee' under the Judgeship of Murshidabad)

Sealed quotations are invited from the bona fide Vendors /distributors /Sellers/Firms /Experienced Agencies (Government or Non-Government) for supply of wooden furniture for use in the Chamber and Office of the 'District Recruitment Committee' under the Judgeship of Murshidabad.

TERMS AND CONDITIONS.

1. Commencing date of submission of quotation/tender - 26.03.2021
2. Quotations should be submitted in the 'Tender Box' available at the adjoining area in the English office of the unedersigned from 10.30 a.m. to 4.00 p.m in the working day till 20.04.2021 and should be properly signed.
3. Rate should be quoted taking into account the descriptions , specifications appended below and total quantity of article of furniture for which quotations have been invited.
4. Rates quoted should be inclusive of all applicable charges, taxes, duties, GST and levies etc. if any.
5. The intending participants shall have to submit photocopies of his/her Tender Licence / PAN etc. along with his/her quotation.
6. Conditional quotations will not be considered.
7. The intending participants shall have to specify the address of his/her office in the quotation including Phone/Mobile number etc. , if any, for instant communication in the event of urgency.
8. Canvassing on the part of a supplier submitting quotation will render its quotation liable to be cancelled summarily.
9. The intending participants shall have to quote his price both in figures and words in the quotation.
10. The intending participants shall have to mention details of guarantee/warranty etc. if any, of the articles to be supplied in the quotation.
11. The quotation-bid-winner has to supply the furniture accordingly with the specifications and any deviation from that will liable to cancel the supply order.

Schedule in brief

Commencing date of submission of quotation : 26.03.2021
Last date of submission of quotation : 20.04.2021 till 4.00 p.m.
The quotations will be opened at 5.00 p.m. on 20.04.2021 in presence of quotation bidders at the chamber of the undersigned.

SPECIFICATIONS.

Sl. No	Items	Quantity	Measurement	Remarks
1.	Arm Chair for office use	20 pieces	22" X 19"	CP Segun wood
2.	Table for office use	10 pieces	6'X 4' X 2.5'	-do-
3.	Computer Table	01 piece	3'X2'	Space of keeping CPU should be in the left side of the table

Sd/-I. Adhikari

Chairman, District Recruitment Committee,
-cum-
District & Sessions judge, Murshidabad.

Memo No.....1192(20)/XII-A(1)

Dated Berhampore, the 25th March, 2021

Copy forwarded for information and publication (in the Notice Board) to:-

1. The District Magistrate, Murshidabad.
2. The superintendent of Police, Murshidabad.
- 3-6 The Judge – in – Charge, Nezarat Department, Civil Courts, Berhampore/Kandi/Lalbagh/Jangipur.
7. The Sabhadhipati, Murshidabad Zila Parishad.
8. The C.M.O.H, Murshidabad.
9. The Chairman Berhampore Municipality.
10. The District Registrar, Murshidabad.
11. The Secretary, Berhampore Bar Association.
12. The Chief Judicial Magistrate, Murshidabad.
- 13-14. The Executive Engineer, PWD (civil) divn – I & II.
15. The Executive Engineer, PWD(Electrical), Murshidabad Divn.
16. The Station Master, Berhampore, Berhampore Court Railway Station.
17. The Super, Murshidabad Medical College & Hospital, Berhampore.
18. The District Information Officer, Murshidabad.
19. The Court Notice Board.
20. The System Officer with the direction to download the Tender Notice in the Website of Murshidabad Judgeship.



Chairman, District Recruitment Committee,
-cum-
District & Sessions judge, Murshidabad.